



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11th September, 2022

NOTICE

1. Please take notice that the following matter listed on 12.09.2022 in the Court – IV as item no. 12 at 02:00 PM will be taken up at 10:30 AM.

Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019 (PH)	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh

2. Further, the following matter listed on 12.09.2022 in the Court – IV as item no. 5 at 10:30 AM will be taken up at 02:00 PM.

Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	Abhishek Anand	

By order of Hon'ble Chairperson

-Sd/-

Registrar